

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVERNMENT OF INDIA**

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Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA,  
New Delhi – 110023.

No.A-2/Listing/NCDRC/2021

16<sup>th</sup> of January, 2023

**OFFICE ORDER NO.04 OF 2023**

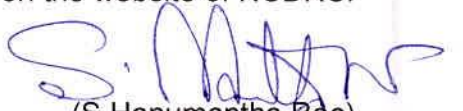
The Hon'ble President, National Consumer Disputes Redressal Commission, while reviewing the roster of allocation of cases, is pleased to direct that from 23<sup>rd</sup> of January, 2023 onwards, a maximum number of 15 cases shall be listed in the category of final hearing before Benches Nos.2, 3, 4, 5 and 6.

The cases which shall not appear in the category of final hearing from 23<sup>rd</sup> January, 2023 onwards, in spite of their hearing date fixed on a particular day, shall be re-notified to future dates and the same shall be displayed by the Registry of the National Commission, in that day's cause list.

  
(S.Hanumantha Rao)  
Joint Registrar

Copy to:

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantakar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PS to Hon'ble Mr.Justice Sudip Ahluwalia, Member
11. PS to Hon'ble Dr.Inder Jit Singh, Member
12. PA to Deputy Registrar,
13. AR (CC), AR(FA), AR(Admin.), OSD(RP)
14. SO (Listing)
15. Court Masters
16. Notice Board
17. SO (IT) – with a request to upload this Office Order on the website of NCDRC.
18. Office Order Folder

  
(S.Hanumantha Rao)  
Joint Registrar